

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2250
ANSWERED ON:06.08.2010
IT RETURN ONLINE
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has made it compulsory for all the companies to file their annual tax returns on line;
- (b) if so, the details thereof ;
- (c) whether revenue realization has increased as a result of it; and
- (d) if so, the facts and details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

(a) & (b) Yes, Madam. All companies have to file their Income Tax Return electronically with effect from 24-07-2006. The number of companies that had filed their Income Tax Return for Assessment Year 2009-10- online was 4,54,640 till 27-07-2010.

(c) & (d) The increase in corporate Income Tax over the years cannot be solely attributed to online filing of tax returns. This is only a facilitating mechanism. However, the details of corporate income tax collection during the last four years is as under:

Financial year Collection in Rs. Crores

(i) 2006-07 144318

(ii) 2007-08 192911

(iii) 2008-09 213395

(iv) 2009-10 (provisional) 244852